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ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 216.....

Dated. 02/01/25..

To

Sh. G. Thirumurthy
DH-PCP Division,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: pcp.cpcb@gov.in

Subject:- Hon'ble NGT Order Compliance in the matter Original Application no. 693/2023 - "Pollution Control Boards are the weak link"-reg.

Ref:- CPCB letter no. CM-13011/174/2023-LAW-HO dated 23-9-2024.

Please refer to the subject cited above.

2. In pursuance to the order dated 11.09.2024 of the Hon'ble National Green Tribunal, it is submitted that Hon'ble Supreme Court of India has also taken cognizance of the subject matter of the posts lying vacant in the State Pollution Control Boards of the NCR State and directions were given to the NCR states including the State of Punjab to fill-up the vacant posts in time bound manner in Writ Petition (Civil) No. 13029 of 1985 titled as M.C. Mehta v/s Union of India. The Chief Secretary to Government of Punjab has submitted an affidavit dated 8-8-2024 before the Hon'ble Supreme Court of India to fill-up the vacant posts of direct recruitment in the Punjab State Pollution Control Board on a time bound manner.

3. The process to fill-up the 174 vacant posts of direct recruitment in the Punjab Pollution Control Board is going on in compliance to the orders of the Hon'ble Supreme Court of India.

4. Please find enclosed herewith an affidavit of the undersigned Member Secretary on behalf of the Punjab Pollution Control Board along with the progress report indicating the compliance of the orders dated 11-9-2024 of the Hon'ble National Green Tribunal.

This is for your kind information & necessary action please.

Enclosures: Copy of Affidavit along with Annexure-A & B


Member Secretary

BEFORE THE CENTRAL POLLUTION CONTROL BOARD, NEW DELHI

ORIGINAL APPLICATION NO. 693/2023

IN RE: NEWS ITEM TITLED "POLLUTION CONTROL BOARD ARE THE WEAK LINK" APPEARING IN DECCAN HERALD DATED 24-10-2023

AFFIDAVIT

I, Er. G.S. Majithia, Aged about 59 years and 3 months serving as Member Secretary, Punjab Pollution Control Board having office at Vatavaran Bhawan, Nabha Road, Patiala (Punjab), do hereby solemnly affirm and state as under:

1. That presently the deponent is posted as the Member Secretary of the Punjab Pollution Control Board (PPCB) at Patiala and as such is conversant with the facts and records of the case and is competent to swear this affidavit on behalf of PPCB.
2. That in order to ensure time bound filling up of the vacancies of the Punjab Pollution Control Board. The Chief Secretary to Government of Punjab has held a meeting on 1-8-2024 with the Chairman, Punjab Public Service Commission, Chairman, Punjab Subordinate Service Selection Board, Secretary to Government of Punjab, Department of Science, Technology and Environment, Punjab and the Chairman of Punjab Pollution Control Board.

3. That in the said meeting, the Secretary to Government of Punjab, Department of Science, Technology and Environment informed that as on 30-6-2024, out of total 652 sanctioned posts in the establishment of the Punjab Pollution Control Board, 343 posts are filled on regular basis. Out of the vacant posts, 60 posts are promotion quota posts. He further informed that as per the policy of the State Government, 18 posts of Driver and 57 other Group-D posts (Peon-10, Field Attendant-27, Chowkidar-11, Chowkidar-cum-cook-1, Mali-1, Sweeper-7) have been filled on outsource basis. This leaves 174 posts to be filled by way of direct recruitment.

4. That the Status/progress report to fill up the 174 posts of direct recruitment is enclosed herewith as **Annexure-A** for kind perusal.

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This document has been entered
in my register at Sr. No. 1997
Dated 02 JAN 2025

5. That the necessary details relating to the strengthening of Laboratories and its infrastructure are placed at **Annexure-B**.

Date : 21/1/25
Place : PATIALA

[Signature]
DEPONENT

(Er. G.S. Majithia)
Member Secretary
Punjab Pollution Control Board,
Patiala (Punjab)

VERIFICATION

Verified that the contents of the above affidavit are true and correct to the best of my knowledge and belief as derived from the official record. No part of the affidavit is false and nothing material has been concealed there from.

Identify the Deponent
to whom I know personally

Date : 21/1/25
Place : PATIALA

[Signature]
DEPONENT

(Er. G.S. Majithia)
Member Secretary
Punjab Pollution Control Board,
Patiala (Punjab)



Ravinder Singh
2060

The Contents of this Affidavit/Document
have been read over to the deponent
and he/she has accepted it true and correct.

Attested as Identified

[Signature]
NOTARY PUBLIC
PATIALA (PB.)

02 JAN 2025

This document has been entered
in my register at Sr. No. 1990
Dated 02 JAN 2025

Government Recruitments-Vacancy / Post wise Status

Annexure-A

Sr. No.	AD	Vacancies advertised	Information on advertisements/requisitions										Planner	Time upto which appointment in use
			Post	Group (A/B/C/D)	No. of Posts	Recruitment Agency	Date of Advertisement	Date of Examination	Date of Interview	Status				
A	B	C	D	E	F	G	H	I	J	K	L			
1	Science Technology & Environment, Chandigarh		Assistant Environmental Engineer	A	41	PPSC	05.08.2024	06.10.2024	-	-	Result declared by the Punjab Public Service Commission. Further process for appointment of candidates to the post of AEE is under consideration of the selection committee. After the issuance of appointment letters to the selected candidates. Medical examination will be conducted by the Medical Board and simultaneously Police Verification will be conducted through the concerned Department.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.		
			Assistant Scientific Officer	A	6	PPSC	-	-	-	-	Recruitment cancelled because no eligible candidate selected. Now, requisition sent again after amendment in service rules of post of ASO. Requisition again sent wide STE letter no. 8/18/2020 STE4/551 dated 09.08.2024.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.		
			Law Officer Grade-II	B	3	PSSSB	29.07.2024	06.10.2024	-	-	Document verification of candidates done by Punjab Subordinate Service Selection Board. Appointment letters to the selected candidates will be issued after the report of the selection Committee. After the issuance of appointment letters to the selected candidates. Medical examination will be conducted by the Medical Board and simultaneously Police Verification will be conducted through the concerned Department.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.		
			Junior Environmental Engineer	B	21	PPSC	04.10.2022	08.09.2024	-	-	Result declared by the Punjab Public Service Commission. Further process for appointment of candidates to the post of AEE is under consideration of the selection committee. After the issuance of appointment letters to the selected candidates. Medical examination will be conducted by the Medical Board and simultaneously Police Verification will be conducted through the concerned Department.	Result declared		
					5	PSSSB	29.07.2024	06.10.2024	-	-	Document verification of candidates done by Punjab Subordinate Service Selection Board. Appointment letters to the selected candidates will be issued after the report	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.		

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									of the selection Committee. After the issuance of appointment letters to the selected candidates. Medical examination will be conducted by the Medical Board and simultaneously Police Verification will be conducted through the concerned Department.	
Junior Scientific Officer	B	3	PPSC	04.10.2022	18.10.2024	-	Result declared by the Punjab Public Service Commission. Further process for appointment of candidates to the post of AEE is under consideration of the selection committee. After the issuance of appointment letters to the selected candidates. Medical examination will be conducted by the Medical Board and simultaneously Police Verification will be conducted through the concerned Department.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.		
		7	PSSSB	29.07.2024	06.10.2024	-	Document verification of candidates done by Punjab Subordinate Service Selection Board. Appointment letters to the selected candidates will be issued after the report of the selection Committee. After the issuance of appointment letters to the selected candidates. Medical examination will be conducted by the Medical Board and simultaneously Police Verification will be conducted through the concerned Department.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.		
Programmer	B	1	PSSSB	29.07.2024	06.10.2024	-	Document verification of candidates done by Punjab Subordinate Service Selection Board. Appointment letters to the selected candidates will be issued after the report of the selection Committee. After the issuance of appointment letters to the selected candidates. Medical examination will be conducted by the Medical Board and simultaneously Police Verification will be conducted through the concerned Department.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.		
Assistant Programmer	B	1	PSSSB	29.07.2024	06.10.2024	-	Document verification of candidates done by Punjab Subordinate Service Selection Board. Appointment letters to the selected candidates will be issued after the report of the selection Committee. After the issuance of appointment letters to the selected candidates. Medical examination will be conducted by the Medical Board and simultaneously Police Verification will be conducted through the concerned Department.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.		
Clark Accounts	C	3	PSSSB	30.06.2022	19.11.2022	-	Letter no. 15192 dated 20.06.2024 sent to Department of Science, Technology and Environment to send candidates against non-joining candidates.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.		

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Scientific Assistant	C	19	PSSSB	10.09.2023	07.01.2024	-	Appointment letter issued to 17 candidates out of which 15 candidates joined the Board.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.
Data Entry Operator	C	3	PSSSB	29.07.2024	06.10.2024	-	Document verification of candidates done by Punjab Subordinate Service Selection Board. Appointment letters to the selected candidates will be issued after the report of the selection Committee. After the issuance of the report of the selection Committee, After the issuance of appointment letters to the selected candidates. Medical examination will be conducted by the Medical Board and simultaneously Police Verification will be conducted through the concerned Department.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.
Clerk cum Data Entry Operator	C	34	PSSSB	06.05.2022	25.06.23	-	List of 14 selected candidates sent by Punjab Subordinate Service selection Board against which 9 candidates joined the Board.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.
Steno-typist	C	19	PSSSB	24.07.2024	07.09.2024	-	Document verification of candidates done by Punjab Subordinate Service Selection Board. Appointment letters to the selected candidates will be issued after the report of the selection Committee. After the issuance of appointment letters to the selected candidates. Medical examination will be conducted by the Medical Board and simultaneously Police Verification will be conducted through the concerned Department.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.
		4	PSSSB	-	-	-	Requisition sent to STE wide letter no. 18498 dated 24.07.2024	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.
AC Operator-cum-mechanic	C	1	PSSSB	29.07.2024	06.10.2024	-	Document verification of candidates done by Punjab Subordinate Service Selection Board. Appointment letters to the selected candidates will be issued after the report of the selection Committee. After the issuance of appointment letters to the selected candidates. Medical examination will be conducted by the Medical Board and simultaneously Police Verification will be conducted through the concerned Department.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.
Librarian	C	1	PSSSB	29.07.2024	06.10.2024	-	Document verification of candidates done by Punjab Subordinate Service Selection Board. Appointment letters to the selected candidates will be issued after the report of the selection Committee. After the issuance of appointment letters to the selected candidates. Medical examination will be conducted by the Medical Board and simultaneously Police Verification will be conducted through the concerned Department.	After completion of the said mandatory process, the selected candidates will report for duty at the earliest.

A/c

Details relating to the strengthening of laboratories and its infrastructure

A. Requirement of Adequate Number of Laboratories

The Punjab Pollution Control Board being the statutory Regulatory Authority is performing the functions in accordance with the mandate of the Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981, Environment (Protection) Act, 1986 and the Rules made thereunder.

The Punjab Pollution Control Board has established its laboratories at Head Office (Patiala) and Zonal Level (Ludhiana and Jalandhar) under Section 17(2) of the Water (Prevention & Control of Pollution) Act, 1974 & Section 17(2) of the Air (Prevention & Control of Pollution) Act, 1981 which are adequate to cater to the needs for the control and abatement of pollution in State of Punjab.

The Punjab Pollution Control Board has established a Central Air and Water Laboratory at Patiala having sophisticated equipment / instruments to carry out the analysis of various pollutants. The main function of the Laboratory is to analyse the surface water, trade effluent, ground water, soil, air (ambient and source monitoring) samples. Besides, the Board has two Zonal Laboratories located at Ludhiana and Jalandhar to cater the need of sampling and analysis work of effluent and emission samples in the respective zones.

Further In exercise of the powers conferred by sub section (3) of section 53 of the Water (Prevention & Control of Pollution) Act, 1974, the Punjab Pollution Control Board with the prior sanction of the Punjab Government, has appointed the Board analysts for the samples of water or sewage or trade effluent for analysis in the Board's Laboratory established under section 17 (2) of the said Act.

The laboratories of the Board have adequate infrastructure/facilities for the analysis of industry-specific parameters as notified in Schedule-I appended with the Environment (Protection) Rules, 1986 and specified for grant of consent to operate except some parameters.

Punjab Pollution Control Board's, Head Office Air & Water Laboratory have been accorded NABL Accreditation vide certificate dated 8-10-2024 valid till 7-10-2027.

Punjab Pollution Control Board's, Head Office Air & Water Laboratory for recognition under Environment (Protection) Act, 1986 have been initiated. The fresh application has been filled after registration on CPCB portal and is under scrutiny before final submission.

B. Creation of necessary infrastructure facilities in the laboratories etc.

- The Central and Zonal Laboratories of the Board are being upgraded in respect of equipment's, instruments, infrastructure from the funds (Rs. 5.40 Crore) made available by the Central Pollution Control Board out of EC funds (@25%). Funds approximately amounting to Rs. 3.0 Crore have been utilized for procurement of 12 no. Instruments/equipment in the period from year 2020-2024.
- To utilized the balance amount of funds to the tune of Rs. 2.40 Crore (Approximate) the procurement of instruments listed below have been carried out through GeM portal and e-tender procurement portal of the State Government.

Sr. No.	Name of the Instrument	Procurement under process through
1	Atomic Absorption Spectrophotometer	GeM Portal
2	Hot Air Oven (Microprocessor control)	GeM Portal
3	Muffle Furnace (Muffle furnace Microprocessor control programmed (PID)	GeM Portal
4	COD digester	GeM Portal
5	Inductively Coupled Plasma Mass Spectrometer (ICP-MS)	E-tender
6	Stack gas analyzer	E-tender

C. The tentative budget estimate and financial requirement for the upgradation is given herein below:

Name of laboratory	Tentative Budget requirement
Central Laboratory (Water & Air) Patiala	Rs. 567.00 Lakh
Zonal Laboratory (Water & Air), Jalandhar	Rs. 145.50 Lakh
Zonal Laboratory (Water & Air), Ludhiana	Rs. 145.50 Lakh
Total	Rs. 857.00 Lakh (8.57 Crore)

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